



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ५, अंक ४८ (३)]

शुक्रवार, डिसेंबर २०, २०१३/अग्रहायण २९, शके १९३५

[पृष्ठे ६, किंमत : रुपये १८.००

### असाधारण क्रमांक ८६

### प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Second Excess Expenditure), 2013 (Mah. Act No. XXIX 2013), is hereby published under the authority of the of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,  
Principal Secretary to Government,  
Law and Judiciary Department.

### MAHARASHTRA ACT No. XXIX OF 2013.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 20th December 2013).

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2008, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2008, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Sixty-fourth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Second Excess Expenditure) Act, 2013. Short title.

Issue of Rs.  
4,68,60,25,123  
out of the  
Consolidated  
Fund of the  
State to  
meet certain  
excess  
expenditure  
for the year  
2007-2008.

**2.** From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in the aggregate, to the sum of four hundred sixty eight crores, sixty lakh, twenty five thousand and one hundred twenty three rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2008, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

**3.** The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2008.

**THE SCHEDULE**  
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly	Sums not exceeding --- Charged on the Consolidated Fund (4)	Total
			Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>Revenue and Forests Department.</b>					
C-3	Interest Payment.	2049, Interest Payment.	...	1,26,535	1,26,535
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	6,20,79,297	4,91,078	6,25,70,375
C-5	Other Social Services	2235, Social Security and Welfare.			
		2250, Other Social Services.			
C-6	Relief on Account of Natural Calamities.	2245, Relief on Account of Natural Calamities.	44,56,11,160	...	44,56,11,160
		2406, Forestry and Wild Life.			
C-7	Forest	2415, Agricultural Research and Education.	...	80,386	80,386
		Total-Revenue and Forests Department.	50,76,90,457	6,97,999	50,83,88,456
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>					
D-2	Social Security and Welfare.	2235, Social Security and Welfare.	6,73,401	...	6,73,401
		2401, Crop Husbandry.			
D-4	Agricultural Services.	2402, Soil and Water Conservation.	...	86,659	86,659
		2415, Agricultural Research and Education.			
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	6,73,401	86,659	7,60,060

(1)	(2)	(3)	(4)	
				Rs.
	<b>Urban Development Department.</b>			Rs.
	2053, District Administration.			
	2070, Other Administrative Services.			
F-2	Urban Development and Other Advance Services.	2,10,45,94,132	...	2,10,45,94,132
	3054, Roads and Bridges.			
	Total-Urban Development Department.	2,10,45,94,132	...	2,10,45,94,132
	<b>Public Works Department.</b>			
H-3	Housing.	45,84,40,547	...	45,84,40,547
	2216, Housing.			
	2059, Public Works.			
	2202, General Education.			
	2203, Technical Education.			
	2205, Art and Culture.			
H-6	Public Works and Administrative and Functional Buildings.	...	3,91,53,821	3,91,53,821
	2210, Medical and Public Health.			
	2217, Urban Development.			
	2230, Labour and Employment.			
	2403, Animal Husbandry.			
	2405, Fisheries.			
	Total-Public Works Department.	45,84,40,547	3,91,53,821	49,75,94,368
	<b>Rural Development and Water Conservation Department.</b>			
L-1	Interest Payment.	...	44,37,50,922	44,37,50,922
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...	3,78,158	3,78,158
	2049, Interest Payment.			
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
	Total-Rural Development and Water Conservation Department.	...	44,41,29,080	44,41,29,080

<b>Housing Department.</b>			
Q-1	Interest Payment.	2049, Interest Payment.	8,07,52,194
Q-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	1,36,195
		Total-Housing Department.	8,08,88,389
<b>Tribal Development Department.</b>			
T-2	Co-operation.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2,07,74,356
		2425, Co-operation.	...
		Total-Tribal Development Department.	2,07,74,356
<b>Environment Department.</b>			
U-1	Interest Payment.	2049, Interest Payment.	58,50,836
U-3	Secretariat-Social Services.	2251, Secretariat-Social Services.	37,507
		Total-Environment Department.	58,88,343
<b>Water Supply and Sanitation Department.</b>			
Y-4	Minor Irrigation.	2702, Minor Irrigation.	44,06,253
		Total-Water Supply and Sanitation Department.	44,06,253
		Total-A-Expenditure on Revenue Account.	3,66,74,23,437

(1)	(2)	(3)	(4)
			Rs.
	<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b>		
	<b>Public Works Department.</b>		
H-11	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	7,686
			...
		Total-Public Works Department.	7,686
			...
	<b>Industries, Energy and Labour Department.</b>		
K-11A	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	1,01,85,94,000
			...
		Total-Industries, Energy and Labour Department.	1,01,85,94,000
		Total-B-Expenditure on Capital Account.	7,686
		Grand Total-	3,09,67,60,534
			1,01,85,94,000
			1,01,86,01,686
			4,68,60,25,123